

ITEM NO.48

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1109/2022

ARNAB ROY

Petitioner(s)

VERSUS

CONSORTIUM OF NATIONAL LAW UNIVERSITIES & ANR.

Respondent(s)

(FOR ADMISSION and IA No.194884/2022-EX-PARTE STAY)

Date : 14-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Nikhil Nayyar, Sr. Adv.  
Mr. Sai Vinod, AOR  
Mr. Abhinav, Adv.

For Respondent(s) Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Arun Sri Kumar, Adv.  
Ms. Pritha Srikumar Iyer, AOR  
Mr. Anirudh Gotety, Adv.  
Mr. Vishwajeet Bhati, Adv.  
Ms. Arshiya Ghose, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the petition tomorrow (15 December 2022).

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR